GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1471 TO BE ANSWERED ON 29TH JULY. 2025

BENEFICIARIES UNDER PM-KISAN

1471. SHRI MURASOLI S:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details regarding the money sent to beneficiaries under the PM-KISAN scheme from 2019, year-wise;
- (b) whether the government is aware of the fact that more than Rs. 3000 crore has been sent to people with unauthorised usernames and thousands of ineligible beneficiaries;
- (c) the actions taken against such unauthorised transactions; and
- (d) the steps taken to recover such ineligible transfers, if any?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme subject to some certain exclusions relating to higher income status.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.69 lakh Cr. through 19 installments since inception of the Scheme. The instalment-wise details of the same is attached at Annexure.

(b) to (d): Benefits of the PM-KISAN scheme are transferred to the beneficiaries through Direct Benefit Transfer (DBT) mode, based on the verified data received from the States/UTs on the PM-KISAN portal. To ease the registration process for farmers and bring in transparency and efficiency in implementation of the Scheme, several technological interventions were introduced, including integration with PFMS, UIDAI, and the Income Tax Department. Further, land seeding was made mandatory along with Aadhaar based payment and e-KYC. The benefits of the farmers, who did not complete these mandatory criteria, were stopped. As and when these farmers complete their mandatory requirements, they receive the benefits of the scheme along with their due installments, if any.

States/UTs have been mandated to recover any amount transferred to ineligible farmers marked due to higher income groups such as income tax payees, employees of PSUs, State/Central Govt., Constitutional post holders etc. An amount of Rs. 416 Cr. has been recovered from the ineligible beneficiaries so far across the country.

Annexure Instalment-wise details of funds released under PM-KISAN, as on 16.07.2025

Sr. No.	Instalment period	No. of Beneficiaries	Amount (in Rs. Cr.)
1	Dec., 2018 - March, 2019	3,16,21,743	6,324.35
2	April, 2019 - July, 2019	6,00,34,864	13,272.01
3	August, 2019 - Nov, 2019	7,66,01,029	17,527.13
4	Dec., 2019- March, 2020	8,20,91,667	17,943.00
5	April, 2020- July, 2020	9,26,93,999	20,989.49
6	August, 2020- Nov, 2020	9,72,27,546	20,476.33
7	Dec., 2020- March, 2021	9,84,76,200	20,475.15
8	April, 2021- July, 2021	9,99,17,958	22,416.19
9	August, 2021- Nov, 2021	10,34,47,290	22,395.79
10	Dec., 2021- March, 2022	10,41,68,513	22,343.55
11	April, 2022 - July, 2022	10,48,45,164	22,618.80
12	August, 2022 - Nov, 2022	8,57,40,741	18,042.08
13	Dec, 2022 - March, 2023	8,12,38,919	17,650.61
14	April, 2023 - July, 2023	8,56,79,091	19,203.93
15	August, 2023 - Nov, 2023	8,12,16,697	19,596.81
16	Dec., 2023 - March, 2024	9,04,44,694	23,092.29
17	April, 2024 - July, 2024	9,38,01,580	21,057.13
18	August, 2024 - Nov, 2024	9,59,28,628	20,666.20
19	Dec., 2024 - March, 2025	10,06,85,615	23,500.83
